

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 226 of 2015 &  
IA Nos. 371 & 372 of 2015**

**Dated: 15<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Bhushan Power & Steel Ltd  
Versus**

**...Appellant(s)**

**GRID Corporation of Orissa Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain  
Ms. Shally Bhasin  
Ms. Sadapurna Mukherjee  
Ms. Shruti Garg  
Mr. Raghav Pandey

**ORDER**

Issue notice on the appeal as well as on the I.A. No. 371 of 2015  
(Application for stay) to the Respondents returnable on 03.11.2015. Dasti in  
addition is permitted.

List the matter on **03.11.2015.**

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**